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Training Centres for Family Welfare! Workers.

- (iii) Provision of accommodation for Family Planning Clinics in rural areas should be met from the grant allotted for the building of Primary Health Centres.
- (iv) The Board did not consider necessary to allow vasectomy operations at the Family Planning Training and Research Centre, Bombay and to give financial assistance in the shape of honoraria to private medical practitioners who perform sterilization operations.

The Board recommended that sterilization operations should be voluntary with the censent of both husband and wife, depending on the merits of each case and be performed by trained Surgeons in Hospitals and Institutions where such racilities exist and not in Family Planning Clinics.

REQUEST FROM BOMBAY FOR FIXATION OF MINIMUM PRICES FOR COARSE GRAINS

- *18. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether it is a fact that the Government of Bombay have requested the Government of India to fix the minimum prices of coarse grains, such as jowar and bajra, as their rates are going down in the market; and
- (b) if so, what decision has been taken by Government in the matter?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN):
(a) and (b). The Bembay Government suggested on 15th February that the question of fixing a minimum price for jowar should be considered but soon after the prices started rising and it was not considered necessary to notify a minimum price.

.Rural Industrial Estates

*19. SHRI M. P. BHARGAVA: Will the Minister of Community Development be pleased to state:

- (a) the location of the Rural Industrial Estates for Community Development Blocks in each State; and
- (b) the number of such Estates which are proposed to be opened during the year 1958-59?

THE MINISTER OF COMMUNITY DEVELOPMENT (Sar. S. K. DEY)

- (a) A Statement containing the requisite information is laid on the Table of the House.
- (b) No further programme has yet been sanctioned.

STATEMENT

Statewise location of the Rural Industrial Estates in Community Development Blocks sanctioned during 1957-58.

| | State | Location |
|----|------------------------|---------------------------|
| Ι. | Andhra Pradesh | |
| 2. | Assam | Dekiajuli |
| 3. | Bihar | Biharshariff |
| 4. | Bombay | (i) Amravati (ii) Karad. |
| 5. | Jammu and Kashmir . | Anantnag Shangas Block |

Madhya Pradesh Sohawal
 Madras . . . Marthandam
 Orissa . . Kendrapara E

8. Orissa . . Kendrapara Block 9. Punjab . . Sonepat

10. Mysore . . Ramanagram Block
11. Rajasthan . Makhupura (Pisan-

gan).
12. Kerala , Kuthanad Block
13. Uttar Pradesh , (i) Varanassi

(ii) Luni

14. West Bengal Burdwan Block
Shamepur Alipur

Delhi . Shamspur Alipur Block
 Himachal Pra- Solan (Kunihar

desh Block)
17. Manipur . Not yet selected
18. Tripura . Arundhutinagar

In addition to the above, 9 Industrial Estates for the following Pilot Projects (Cottage and Small Scale Industries) have been sanctioned.

| | State | Location |
|----------|-----------------|----------------|
| I. | Andhra Pradesh | Samalkot |
| 2, | Bombay | Kolhapur |
| 3. | Madras | Erode |
| 4. | West Bengal . | Baruipur |
| 5. 6. | Kerala | Trivandrum |
| 6. | Madhya Pradesh | Bhopal |
| 7. | Uttar Pradesh . | Deoband |
| 8. | Punjab | (i) Malerkotla |
| | | (ii) Batala |